

before formulation of the new import policy, new technologies were being inducted by heavy engineering projects

Foreign collaboration proposals approved during 1977 reveal that 70 per cent of the collaboration agreements are in the engineering fields and out-go of foreign exchange works out to

approximately 22 per cent of the turnover covered under these collaboration agreements. The details of some of the new collaborations entered into in the major heavy engineering units in the public sector after the announcement of the current import policy are given in the enclosed statement.

Statement

Sl No	Name of the Firm	Name of the Collaborator	Name of the Product	Foreign Exchange Outgo
1	M/s Mining and Allied Machinery Corporation Ltd Durgapur	M/s POHLING-HECKELABLE IOHERT MACHINEN-ENEABRIKEN AG (PHB)	Material handling equipment	Lumpsum payment DM 8,98,700
2	Hindustan Machine Tools, Ltd, Bangalore	Laes Werk, West Germany	Refractory Presses	Royalty—5%
3	Bharat Heavy Plate & Vessels Ltd, Visakhapatnam	Umtech, U S A	Evaporation Units for Paper & Pulp Industry	Royalty—5%
4	Foundry Forge Plant of Heavy Engineering Corpn Ltd, Ranchi	Skoda Export, USSR	Indigenous development of the spare parts	Rs 95,000/- Lumpsum payment
5	Andrew Yule and Company Ltd, Calcutta.	BTR Belting Ltd, London	Synthetic Fibre Reinforced Conveyor Belts.	Lumpsum payment of £ 70,000 and Royalty—2 5%
6	Mining and Allied Machinery Corporation Durgapur	PHB FRG	Skip cage Installation for Mines	4% royalty Lumpsum on case to case basis
7	Heavy Engineering Corporation Ltd, Ranchi	Schloeman Sumej, AH FRG	Rolling Mills	DM 6,70,000 and Royalty 5%

Note Indian Taxes applicable on Royalty is 40% and on Lumpsum payment is 20%

Simplifying Procedure for Providing Loans to Small Scale Industries

7411 SHRI NATHU SINGH.
SHRI BAGUN SUMBRUI:

Will the Minister of INDUSTRY be pleased to state

(a) whether Government propose to simplify procedure for providing loans to village and cottage and small scale industries in backward districts so that their applications may be processed and finalised at the district level itself; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) (a) & (b) Reserve Bank of India has issued guidelines to all commercial banks in regard to bank credit for artisans, village and cottage industries and small scale industries in the tiny sector to take the following measures for timely sanction of loans and to ensure that all proposals upto Rs 1 lakh are disposed of within a period of 30 days from the date of receipt of application:

(i) All branch managers of banks should be vested with discretionary powers to sanction proposals upto Rs. 25,000/- without reference to higher authority. In case any bank has immediate difficulty in extending such discretionary powers to all its branches, it should create the necessary administrative machinery at least at the district level for this purpose.

(ii) In respect of advance above Rs. 25,000/- and upto Rs. 1 lakh, appraisal at both the DIC and the bank (and the SFC where it is involved) should be taken up simultaneously.

(iii) Applications should not be rejected on flimsy grounds. The rejection of applications should be at a level higher than the branch managers in every instance.

(iv) Once a proper appraisal has been submitted by the DIC, banks should not reduce the limit without apprising the DIC of the reasons for reduced sanction.

Public Undertakings in Gujarat

7412. SHRI AMARSINGH V. RATHAWA: Will the Minister of INDUSTRY be pleased to state:

(a) the names of Central Government Industrial Undertakings set up in the Gujarat State so far; and

(b) what other Central Public Undertakings are proposed to be allotted to the State in the Sixth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Some of the Central Government Industrial Undertakings set up in Gujarat are:—

1. Indian Petrochemicals Corporation Ltd., Baroda
2. Hindustan Salts Ltd., Kharghoda Unit.
3. Indian Oil Corporation (Oil Refinery at Jawaharnagar).
4. Indian Dairy Corporation, Baroda.
5. Modern Bakeries Units, Ahmedabad.
6. Unit of Oil and Natural Gas Commission.

(b) The draft Five Year Plan (1978—83) containing the names of the Central Industrial and Mineral Projects alongwith their locations for which outlays are proposed to be provided for during the Five Year Plan is yet to be approved. It may, however, be mentioned that one Fertilizer Unit is envisaged to be set up the Central Sector in the State during the period.

झालावाड़ जिले के विकास के लिए योजनाएं

7413. श्री चतुर्भुज : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) झालावाड़ जिले को एक पिछड़ा हुआ जिला घोषित करने के पश्चात् से वत दो वर्षों के दौरान इस जिले के विकास के लिए प्रस्तावित योजनाओं के नाम क्या हैं ; और

(ख) प्रत्येक योजना का व्यौरा क्या है और इस जिले के विकास के लिए कौन सी योजनाएँ केन्द्र के विचाराधीन हैं, वे योजनाएँ कब क्रियान्वित की जायेंगी और क्या इन क्षेत्र के विकास के लिए कोई प्रस्ताव है और उन्नत पूरा व्यौरा क्या है?

योजना मंत्रालय में राज्य मंत्री (श्री इन्द्रकुमार एहसान) : (क) और (ख) : झालावाड़ जिले को औद्योगिक दृष्टि से पिछड़े जिले के रूप में निर्धारित किया गया है जिससे वह उद्योग स्थापित करने के इच्छुक पात्र उद्योगियों के लिए निम्नलिखित प्रोत्साहनों के लिए पात्र हो गया है :—

- (1) अधिक भारतीय प्राथमिक रूप देने वाली संस्थाओं द्वारा रियायती बित्त की सुविधाएं ।
- (2) करों में छूट ।
- (3) लघु उद्योग इकाइयों की मशीनों की किराया छरीय ।